

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 22/TT/2021

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for one number of asset under "Transmission System associated with Kishenganga HEP".

Date of Hearing : 7.7.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Uttar Pradesh Power Corporation Limited & 17 Others

Parties present : Shri Rajiv Shankar Dvivedi, Advocate, NHPC
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Ajay Shrivastava, NHPC
Shri S.K. Meena, NHPC

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing in due course for which separate notices will be issued to the parties.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

